

**F. No. J-11014/2/2020-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 16th July, 2020

ORDER

The President is pleased to engage **Shri Ajay Gajanan Talhar**, Advocate as Assistant Solicitor General of India for the Aurangabad Bench of the High Court of Bombay, as mentioned below, for a period of three years from 17.07.2020 or until further orders, whichever is earlier:

HIGH COURT OF BOMBAY

Assistant Solicitor General of India

Name (Shri)	Contact details	Enrollment No.
Ajay Gajanan Talhar	Plot No.6, Mukund Co-op. Housing Society CIDC N-2, Aurangabad 431003 Cell No.:9890634453, 9284259009 Email: advtalhar@rediffmail.com	Mah/582/1996

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



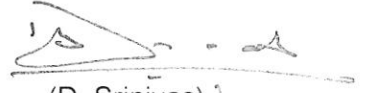
(S. R. Mishra)
Additional Secretary

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Dated : 16.07.2020

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to all Addl. Solicitors General of India.
3. All Assistant Solicitors General of India in various High Courts.
4. Registrar, High Court of Bombay.
5. Shri Ajay Gajanan Talhar, Asst. SGI as above.
6. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGI w.e.f. the date of this order.
7. The Pay & Account Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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